

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 82 of 2017

IN THE MATTER OF:

JK Jute Mill Mazdoor Morcha

...Appellant

Versus

Juggilal Kamlapat Jute Mill Company Ltd.

...Respondent

Present:

For Appellant: Mr. K. Dutta and Mr. Bhaskar Aditya, Advocates

**For Respondent: Mr. Abhijeet Sinha and Mr. C.S. Chauhan,
Advocates**

O R D E R

30.01.2020: At request of the Learned Counsel for the Respondent, the matter is adjourned to **13th February, 2020** under the caption 'For Admission (After Notice)'.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

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